

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 101
IB-1084/ND/2020**

IN THE MATTER OF:

M/s. Aggarwal Advertising Agency

...PETITIONER

Vs.

M/s. Nav Grih Developers Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 10.12.2020
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

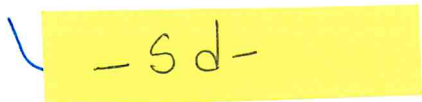
For the Petitioner/Operational-creditor :Mr. Devesh Gupta, Advocate.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the operational creditor.

Let notice be served on the corporate debtor within two weeks. Post the matter to 11.01.2021.


- S d -

**(V.K. Subburaj)
Member (T)**


- S d -

**(P.S.N. Prasad)
Member (J)**

(Anjula)